

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SANJEEVAN HEART CENTRE LIMITED

1.	NAME OF CORPORATE PERSON	SANJEEVAN HEART CENTRE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27/10/2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	MINISTRY OF CORPORATE AFFAIRS (REGISTRAR OF COMPANIES , PUNE)
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERS	U85110PN2005PLC021486
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	467/7-A/1-42, SADAR BAZAR, SATARA - 415 001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	9 TH MAY 2022
7.	NAME ADDRESS EMAIL ADDRESS, TELEPHONE NUMBER REGISTRATION NUMBER OF THE LIQUIDATOR	IP. MANOJ H. SHAH A J Residency 1st Floor, Flat no. 102, S. No. 47/1 Plot no. 6 , Taware Colony, Next to Chowgule Showroom, Parvati, Pune 411009. Manoj_shah68@yahoo.co.in 020 29510658 /7498203538S IBBI/IPA-002/IP -N00804/2019-2020/12686
8.	LAST DATE FOR SUBMISSION OF CLAIMS	7 TH JUNE 2022 5.00 P.M.

Notice is hereby given that the Sanjeevan Heart Centre Limited has commenced voluntary liquidation on 9th May 2022.

The stakeholders of Sanjeevan Heart Centre Limited are hereby called upon to submit a proof of their claims, on or before 7th June 2022, to the Voluntary liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For Sanjeevan Heart Centre Limited

IP MANOJ H. SHAH

Voluntary Liquidator

Reg. No. IBBI/IPA-002/IP -N00804/2019-2020/12686

Date: 9th May 2022

Place: Satara

